

THE HIGH COURT OF MANIPUR  
AT IMPHAL

O R D E R NO.9  
Dated/Imphal 8<sup>th</sup> April, 2014


Memo No.HCM/B-16/2013-RC(J) In supersession of all earlier orders relating to listing of cases pertaining to matter arising out of Police & Army actions, Hon'ble the Acting Chief Justice is pleased to direct that all such cases be listed before the Division Bench. This order will come into force w.e.f. 8<sup>th</sup> April, 2014.

By Order,

  
DEPUTY REGISTRAR(JUDL)

Memo No.HCM/B-16/2013-RC(J) 608/16 Dated/Imphal 8<sup>th</sup> April, 2014  
Copy to :-

1. Registrar General
2. Registrar
3. Joint Registrar (Judl & Bench)
4. Joint Registrar (Admn. & PM & P)
5. Deputy Registrar (Admn. & PM & P)
6. Principal Secretary to Hon'ble the Acting Chief Justice
7. Assistant Registrar-I
8. Assistant Registrar-II
9. Assistant Registrar-III
10. Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh
11. Superintendent, Bench
12. Stamp Reporter
13. Superintendent, Judicial -II
14. Superintendent, Judicial-I
15. Guard File
16. Notice Board.

  
DEPUTY REGISTRAR(JUDL)